## Proposal for scholarship from M.P

\*832. SHRIMATI MAYASINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of proposals for scholarship received from the Government of Madhya Pradesh during the last three years and the number of currently pending proposals along with the amount involved therein;

(b) the reasons for which the proposals received from the State Government are still pending;

(c) whether any time-frame has been fixed for the clearance of the proposals; and

(d) whether the huge delay in the clearance of proposals is not causing in convenience to the students engaged in studies?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (d) One proposal each was received from Government of Madhya Pradesh under the following Scholarship schemes during the years 2007-08, 2008-09 and 2009-10:

- (i) Post Matric Scholarship for SCs;
- (ii) Post Matric Scholarship for OBCs;
- (iii) Pre-Matric Scholarship for children of those engaged in unclean occupations;

However, under the Pre-Matric Scholarship scheme for OBCs only one proposal during the year 2009-10 has been received. All the proposals are duly processed within the same financial year. The admissible funds are released as per the availability of funds in the budget of the Ministry and as per the norms of the scheme.

## NGOs in Assam

833. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether any scheme of financial assistance under his Ministry is provided to Non Government Organizations (NGOs) in Assam;

(b) if so, details of funds allocated organization-wise scheme-wise with year of allocation for last five years;

- (c) achievement made so far by Government, scheme-wise; and
- (d) list of blacklisted NGOs of Assam by his Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) The details of funds released to Non Governmental Organisations under various schemes during last five years is given in Statement (*See* below).

(d) No NGO from Assam has been blacklisted during the last five years.